

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

Date of order: 10.1.2005

Contempt Petition No. 8/2004
in
Original Application No. 64/2000

1. Sh. Ram Dayal son of Shri Chhitar Mal Ji, retired as Chief Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
2. Shri B.L. Nawarla son of Shri Ram Nath Ji Nawaria retired as Chief Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
3. Shri R.K. Agarwal son of Shri B.L. Agarwal retired as Chief Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
4. Shri Gokul Chand Gupta son of Shri Makhan Lal Gupta ~~retired as Sr. Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.~~
5. Shri Hanuman Prasad Sharma son of Late Shri R.C. Sharma retired as Jr. Accounts Officer, Office of TDM Rewari (Haryana).
6. Shri Madan Gopal Pareek son of Shri Narain Lal Pareek retired as Chief Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
7. Shri Girdhari Lal Chajera son of Shri Mangi Lal Ji retired as Sr. Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
8. Shri Durga Prasad Jain son of Late Shri Suwa Lal Jain retired as Sr. Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
9. Shri Narain Das Dharamadasani son of Shri Tek Chand retired as Sr. Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
10. Shri R.D. Sharma son of Late Shri Ganesh Lal Ji retired as Sr. Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
11. Shri Sriram Pathik son of Shri Shyam Lal retired as Sr. Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.
12. Shri Murari Lal Bhatt son of Late Shri B.L. Bhatt, ~~at present working as~~ Chief Section Supervisor, Office of Principal General Manager, Telecom District, Jaipur.

..... Applicants

VERSUS

1. Shri Mohan Lal, Chief General Manager, Telecommunication (BSNL), Rajasthan Circle, Jaipur.
2. Shri V.P. Kakad, Principal General Manager (BSNL), Telecom District Jaipur.

..... Respondents

Mr. Surendra Singh, Counsel for the applicant.
Mr. B.N. Sandu, Counsel for the respondents.

CORAM:

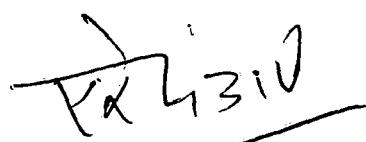
Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

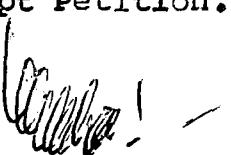
The applicant has filed this Contempt Petition for the alleged violation of the order dated 25.4.2003 passed in OA No. 64/2000 whereby this Tribunal has directed the respondents to ~~not~~ extend the benefit of promotion to BCR Gr. IV to all the applicants w.e.f. the dates, their next juniors have been so promoted.

2. Notice of this Contempt Petition was given to the respondents. ~~and~~ The respondents have filed the reply. During the course of arguments, the learned counsel for the respondents has brought to our notice the order dated 21.12.2004 passed in DB Civil Writ Petition No. 1739/2004 whereby Writ Petition filed against the impugned order of this Tribunal has been admitted by the Hon'ble High Court and the operation of the order dated 25.4.2003 has been stayed.

3. In view of this development, this Contempt Petition does not survive and accordingly, the same stand disposed of. Notices issued to the respondents are hereby discharged. Needless to add that in case the order of the Tribunal passed in OA No. 64/2000 is upheld by the Hon'ble High Court, it will be open for the petitioner to file fresh Contempt Petition.


(A.K. BHANDARI)
MEMBER (A)

AHQ


(M.L. CHAUHAN)
MEMBER (J)